

ITEM NO.116

COURT NO.4

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 12147/2017

THE STATE OF BIHAR AND ORS.

Appellant(s)

VERSUS

THE ORGANIZER, DEHRI C.D. AND C.M.,
UNION LTD. AND ORS.

Respondent(s)

Date : 28-06-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI
(VACATION BENCH)

For Appellant(s)

Mr. Gopal Singh, AOR
Mr. Srikanth S., Adv.
Mr. Shivam Singh, Adv.

For Respondent(s)

Mr. Kundan Kumar Mishra, AOR(NP)

UPON hearing the counsel the Court made the following
O R D E R

As there is no appearance on behalf of the
respondents, the appeal is not taken up for hearing today.

List the matter after Vacations.

(NIDHI AHUJA)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)